

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/47/2016
NAME OF THE PETITIONER(S) : V. Premavidhya Sangar & 2 Others
NAME OF THE RESPONDENT(S) : Sanco Trans Limited & Another
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. B. Harikrishnan Counsel for
Petitioners

B. Harikrishnan
18-09-2017

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time for making final submissions. At request, time is enlarged. Put up on **24.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)